## Feedback on TSP validity - Chapter 3: Issues for consultation

From : cmlingesan@yahoo.co.in

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Subject : Feedback on TSP validity - Chapter 3: Issues for consultation

To : Mr Kaushal Kishore <advfea1@trai.gov.in>

Reply To : C M Lingesan <cmlingesan@yahoo.co.in>

Hi TRAI advisor,

Please note below answers for Chapter 3: Issues for consultation.

Question 1: Whether TRAI should intervene in the issue of validity period or allow the same to be under forbearance?

YES

Question 2: If the answer to the Question 1 is yes, then whether the TSPs be mandated or merely advised to offer tariff (for PVs, STVs and CVs) for a specified duration?

TSP shall go with monthly basis as per postpaid to prepaid customers.

Question 3: Whether the period to be specified should be considered as 30 days or a month with requirement of tariff to be renewed only on the same date of each month or separate tariff offers be mandated for 29/30/31 days in addition to the present practice of offering tariff for 28 days?

Shall be on monthly basis which was followed earlier.

Question 4: Whether on the lines of a monthly offering, the other periods viz., quarterly, halfyearly and yearly prepaid tariff offerings be mandated or just the monthly offerings be required?

It can go with 3 months, 6 months and 12 months basis. Some people who don't want to do recharge on monthly basis can opt for 3/6/12 months. This will be beneficial for them.

Question 5: If there are any other issues/suggestions relevant to the subject, stakeholders are invited to submit the same with proper explanation and justification.

If the TSP wants to go with current 28 days basis for the prepaid then, they should pay the salaries to their employees on 28 days basis. Postpaid shall be billed as such only and not on month basis. When compared to the Postpaid, prepaid users were more in India and hence monthly basis should be followed.

Regards, Lingesan C Mohanan 3R - Reduce, Reuse and Recycle